

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 101
(CAA)-32(PB)/2019

IN THE MATTER OF:

Redsea Realty Pvt. Ltd. and
Aakash Ganga Realty Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 20.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

For the RD


For the OL

For the ITD

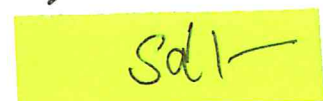
Mr. P. Nagesh, Mr. Afnaan Siddiqui & Mr. Suman
Kumar, Advs.
Ms. Chetna Kandpal, CP
Mr. Akshay Joshi & Mr. Amish Tandon, Advs.
Mr. Puneet Rai, Sr. Standing Counsel for Income Tax
Department & Mr. Nalin Mishra, Adv.

ORDER

Arguments heard. Order reserved.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)